

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

MONNET POWER COMPANY LIMITED (IN LIQUIDATION)

Liquidation Commencement date : October 23, 2019

List of Operational Creditors (Workmen and Employee)

S.No	Category of Stakeholder	Claim Identification Number	Details of claims received		Details of claims admitted				Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount	Amount of claim admitted	Amount of claim for the period of twenty four months/twelve months preceding the liquidation commencement date	Nature of claim admitted	% share in total amount of claim admitted					
1	M.D. Verma	MPCL_W&E_1	24-Dec-19	28,45,803	10,53,370	10,53,370	Workmen and Employee Dues	0.001%		17,92,433	-	Claim for the period of CIRP i.e. from 23 February 2018 to 23 October 2019 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
2	Neeraj Kumar Jain	MPCL_W&E_2	23-Dec-19	46,51,450	15,27,190	15,27,190	Workmen and Employee Dues	0.002%		31,24,260	-	Claim for the period of CIRP i.e. from 23 February 2018 to 23 October 2019 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
3	Neeraj Kumar (Representative of one more employee of Head office - Vinay Kumar)	MPCL_W&E_3	23-Dec-19	27,18,104	8,61,876	8,61,876	Workmen and Employee Dues	0.001%		18,56,228	-	Claim for the period of CIRP i.e. from 23 February 2018 to 23 October 2019 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
4	Sanya Ranjan Mohapatra (Representative of 13 employees of Angul Plant)	MPCL_W&E_4	26-Dec-19	1,49,29,174	48,27,625	48,27,625	Workmen and Employee Dues	0.005%		1,01,01,549	-	Claim for the period of CIRP i.e. from 23 February 2018 to 23 October 2019 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
5	Susil Kumar Pradhan (Representative of 1 executive employee, 70 non-executive employees and 32 casual workers)	MPCL_W&E_5	26-Dec-19	95,31,437	35,87,280	35,87,280	Workmen and Employee Dues	0.004%		59,44,157	-	Claim for the period of CIRP i.e. from 23 February 2018 to 23 October 2019 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
6	Suwendu Patnaik	MPCL_W&E_6	27-Dec-19	17,28,348	7,84,577	7,84,577	Workmen and Employee Dues	0.001%		9,43,771	-	Claim for the period of CIRP i.e. from 23 February 2018 to 23 October 2019 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
				3,64,04,316	1,26,41,918	1,26,41,918				2,37,62,398			